

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS  
BEFORE THE REGISTRAR MR. KAPIL MEHTA

Petition(s) for Special Leave to Appeal (Cr1.) No(s).  
9330-9333/2015

JYOTI NAGPAL & ANR.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH HOME DEPARTMENT SECRETARY & ORS.

Respondent(s)

WITH

SLP(Cr1) No. 9275-9276/2015 (II)

Date : 25-01-2018 These petitions were called on for hearing today.

For Petitioner(s)

Mr. Vineet Kumar Singh, Adv.  
Mr. Himanshu, Adv.  
Mr. Saurabh Mishra, Adv.  
Mr. Abhay Kumar, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

SLP(Cr1.) No.9330-9333/2015

The Ld. Counsel for the petitioner to take fresh steps for service of respondent No.2 in SLP(Cr1.) No.9331 and 9332/2015 within two weeks. Notice thereafter be issued.

Rest of the respondents have been served but no one has entered appearance.

SLP(Cr1) No. 9275-9276/2015

Respondent Nos.1 and 2 have been served but no one has entered appearance.

List again on 22.3.2018.

KAPIL MEHTA  
Registrar  
25.1.2018

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